## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 36(ND)2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Rishi Infratech Pvt. Ltd. Vs. M/s. Mahamaya Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Rakesh Kumar, Mr. P. K. Sachdeva,

Ms. Chetna Bisht and Mr. Hetish Raj Singh,

Advocates for R 5 & 6

For the Respondent (s) : Ms. Jayashree

Mr. Amit Kumar, Advocate

## ORDER

To come up along with CP No. 33/2016 on 26th March, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)